total allocation

STATE IN

th

(c) what is the

THE MINISTER OF

ka during 1994-95?

(a) No. Sir.

under the above schemes to Karnata-

THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI P. K. THUNGON):

(b) Information is given in

(c) Central allocations (tentative

of Rs. 182.20 lakhs and Rs. 170.4

lakhs have been made under SUM

and SUWE respectively in favour

enclosed Statement (See below)

Karnataka for the year 1994-95.

Implementation of Urban Poverty Alleviation Programmes

.6167. SHRI K. RAHMAN KHAN: Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- ' (a) whether it is a fact that Government of Karnataka has established Urban Development Agencies to implement the Urban Poverty Alleviation Programmes of the centre in the State:
- (b) if so, the total assistance given to Urban Poor in Karnataka under SUME and SUWE schemes and number of beneficiaries in 1992-93

and 1993-94; and

Statement

(I) Scheme of Urban Micro Enterprises (SUME):

Year			Assistance given	No.	of	beneficiaries	assisted
 	 	 	 (Rs. in lakhs)		~		
1992-93			415.00			6325	
19 93- 94			223.29			4739	

-	Year				Expenditure incurred	No. of Mandays of wor
			 		(Rs. in lakhs)	(Rs. in lakhs)
	1992-93		•		338.36	5.15
	1993-94	•	•		226.57	3.58

Privatisation of integrated development of NCR

6168. SHRI KRISHAN KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government propose to privatise the integrated development of the National Capital Region; and

(b) if so, what is the decision, any taken by Government in regard stating the manner in NCR development is proposed t privatised?

THE MINISTER OF STATE THE MINISTRY OF URBAN D LOPMENT (SHRI P. K. THUNG (a) and (b) For financing the : 1

10 Questions

Five Year Plan investment programme in the state sector, the board strategy agreed upon emphasizes private sector investment in the National capital Region, by adopting a taxcum-subsidy approach, rather relying on debt finance

Scheme of water supply of urban towns

- KRISHNA 6169. SHRI KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that Central Government has recently launched the new Centrally sponsored scheme of urban water supply in towns;
- (b) if so, the salient features of the proposed scheme;
- (c) whether it is also a fact that the views of the State Governments would also be sought for the implementation of the scheme; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI P. K. THUNGON): (a) and (b) Yes. Sir. the Government has recently launched a Centrally sponsored scheme of urban water supply for towns having population less than 20,000. Considering the water scarcity, neglect of small towns and the narrow revenue base of the Urban Municipal Authorities/ Boards, the scheme will be by the Centre and State Government in the ratio of 50-50. Salient features of the scheme is given in the guidelines attached as Statement. (See below)

(c) and (d) During June, while initiating the AUWSP, a meeting was convened inviting the State ... Governments representatives to submit their suggestions/views the for implementation of the scheme. the basis of the suggestions/views offered by the representatives of the State Governments, guidelines for the preparation of the water supply fect were prepared and after approval, was circulated to all the State Governments.

Statement

Centrally sponsored accelerated Urban Water supply Programme for towns below 20,000 Population (1991) Census

GUIDELINES FOR PREPARATION OF WATER SUPPLY PROJECTS: . . .

PHYSICAL:

- 1. Priority to be given to number of towns upto 20,000 population census) in the state:
 - 2. Total population (1991 census) of these towns;
- 3. Priority to be given to the states with specific problem of occurrence of the following;
 - (i) Excess Salinity;
 - (ii) Excess Fluorides:
 - (iii) Excess Iron content:
 - (iv) Guinea Worms;
 - 4. Priority to be given to the towns where:
 - (i) Source of water is more than 5 kms, away or water table is more than 50 Mts. deep;
 - (ii) Source of water is more than 3 kms and less than 5 kms away or water table is between 25-50 Mts. deep.
 - (iii) Source of water is less than 3 kms, away or water table is less than 25 mts. deep.
 - 5. Following norms may be adopted;
 - (i) Per capita supply of water,
 - (a) 70 lpcd (maximum) where house connections are provided;

Committee to the second